

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/303/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 24th January, 2022.

Sub: Special Casual leave.

Ref:- Your letter No.SPL/CBI/01-20/37, dated 19.01.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **special casual leave for seven days from 20.01.2022 till 26.01.2022**, has been granted. The Special Judge, Addl. CBI Court No. 2 and in his absence the Special Judge, Addl. CBI Court No.3 will remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/304-305-306/A, dated , 24-01-2022

Copy to :

1. The Special Judge, CBI, Assam, Addl. Court No. 2, Chandmari, Guwahati.
2. The Special Judge, CBI, Assam , Addl. Court No.3 Chandmari, Guwahati.
3. ✓ The Project Manager, Gauhati High Court.

JT.REGISTRAR(VIGILANCE)

Rda